

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/00242/2021**

This the 26<sup>th</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Bharat Bhushan aged 45 years, S/o Sh. Sain Dass R/o Vill. Karyal Khurd, Tehsil Arnia, Distt. Jammu.

.....Applicant

(Advocate:- Mr. Rohit Verma)

**Versus**

1. Union Territory of Jammu and Kashmir Through the Principal Secretary to Government, Department of Animal/Sheep Husbandry and Fisheries, Civil Sectt., Jammu-180001.
2. Joint Director Fisheries, Chenab Valley, Jammu C/o Joint Director Fisheries (Territorial), Jammu-180001.
3. Under Secretary to the Government, Department of Animal/Sheep Husbandry and Fisheries, Civil Sectt., Jammu-180001.

.....Respondents

(Advocate: Mr. Amit Gupta, A.A.G.)

**ORDER [ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

At the outset, learned counsel for the applicant has submitted he wants to withdraw this application as this Tribunal has no jurisdiction. Learned counsel for the respondents is in agreement with the contention of applicant's counsel.

2. In view of the submission made by the applicant's counsel, this application is dismissed as withdrawn. However, the applicant is at liberty to approach the appropriate forum.



**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/